

May and June, 1995 cannot be flushed out in such a short period to the consuming areas for want of adequate wagon/truck availability. All possible precautions have been taken by FCI to protect the stocks lying in the CAP storage from the vagaries of the nature.

(c) The action was taken by FCI to move the stock of wheat and rice by rail/road to the maximum extent possible.

Action was also taken to augment the storage capacity both covered as well as open by hiring as many godowns and plinths as possible.

Adequate number of polythene covers were made available to Punjab region even by diverting supply meant for other regions to ensure that all stocks are properly covered.

FCI in coordination with Railways is making all efforts to increase the pace of movement to the consuming areas. Simultaneously, road movement to the nearby destination is also being augmented.

STATEMENT

(a) Emergency quotas available by various trains originating and passing through Surat Station are as under :

Train No.	AC 2-Tier	First Class	Sleeper Class	Chair Car	2nd Seat
2925 Paschim Express	2	-	2	-	-
2955 Dn., Durgapura Express	-	-	2	-	-
2903 Dn. Frontier Mail	2	-	-	-	-
1095 Ahimsa Express	4	-	10	-	-
9057 Valsad Vadodara Exp.	-	2	-	-	10
9058 Vadodara-Valsad Exp.	-	2	-	-	10
2933 Karnawati Express	-	-	-	2	-
2934 Karnawati Express	-	-	-	2	-
9024 UP Firozpur Janta Exp.	-	-	2	-	-
9165 Dn. Sabarmati Express	-	-	2	-	-
39 Dn. Ahmedabad Passenger	-	-	2	-	-
42 Up Viramgam Passenger	2	-	2	-	-
4245 Dn. Tapti Ganga Exp.	2	-	12	-	-
Total :	12	4	34	4	20

The demands of VIPs are met out of this quota.

[English]

Degradation of Soil

1247. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Land Use and

[Translation]

VIP/Emergency Reservation Quota

1246. SHRI CHHITUBHAI GAMIT : Will the Minister of RAILWAYS be pleased to state :

(a) the details of VIP and Emergency quota in Mail/Express trains starting from Surat Railway Station in Gujarat, separately;

(b) whether the Government propose to increase the said quota in all these trains; and

(c) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) A Statement is attached.

(b) and (c). A fresh Emergency Quota of 2 Sleeper Class Berths by 2925 Dn., Paschim Express and 2 Chair Car Seats by 2933 Dn., Karnawati Express has been allotted w.e.f. 1.8.95. The reserved accommodation available in other trains is being fully utilised leaving no scope for enhancement of Emergency Quota at Surat.

Conservation Board has prepared nation-wide maps on the land degradation;

(b) if so, the details thereof;

(c) whether any study has been conducted with the help of these maps to identify the causative factors effecting the degradation of soil; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir.

(b) to (d). Does not arise.

Coconut Oil

1248. SHRI V.S. VIJAYARAGHAVAN :

SHRI DHARMANNA MONDAYYA SADUL :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Union Government have asked the State Governments to explore possibilities of supply of the Coconut Oil to consumers through Public Distribution System;

(b) if so, the details thereof; and

(c) the response of the State Governments thereto?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) and (b). Minister (Civil Supplies) has written to Ministers-in-charge of Food and Civil Supplies of all States/UTs on 7.6.95 to consider the possibility of procuring and supplying adequate quantity of coconut oil to consumers through fair price shops/cooperative outlets with a view to popularise the use of coconut oil as a cooking medium.

(c) The response received so far from the States/UTs indicates that the matter is receiving attention.

Indus Valley Civilisation

1249. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that Indus Valley Civilisation has been deciphered by a farmer in Haryana;

(b) if so, whether authenticity in this connection has been checked; and

(c) if so, the details thereof; and

(d) whether the Indus Valley Civilisation would be re-written on the basis of the deciphering?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ((DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) No, Sir.

(b) to (d). Do not arise.

Institution of Engineers

1250. SHRI ATAL BIHARI VAJPAYEE :

DR. LAXMINARAYAN PANDEYA :

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the All India Council of Technical Education or any other Apex body overseeing the coordination of technical education has examined the academic curriculum, course structure and examination system of the "Institution of Engineers (India)" to ensure uniformity in the award of engineering Diplomas/Degrees;

(b) if so, details thereof;

(c) whether Government have received any representation about irregularities in the examination system of the Institution of Engineers (India); and

(d) if so, action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The Board of Assessment for Educational Qualifications is set up by the Government of India to consider the recognition of degrees/diplomas awarded by private bodies and institutions. Its functions are to examine the standards of all educational qualifications except concerning health and medical subjects and to advise what recognition, if any, should be accorded for the purpose of recruitment to Government services. The Board has considered the proposal of recognition of qualifications of the Institution of Engineers and have recognised certain qualifications in 1969 which had been notified in the Gazette of India. The Board, in the year 1994, approved the adoption of the new syllabi of the Institution.

(c) and (d). A representation of behalf on students of the Institution of Engineers (India) was received through President's Secretariat on 28/10/94 containing complaints such as arbitrary allotment of examination centres, delay and non-receipt of admission cards, delayed despatch of mark-sheets, delay in despatch of results to centres, declaration of incomplete results, delay in refund, irregularity in sending certificates of pass, intimidating candidates. Comments on the same were called for from the Institution and nothing substantial was found in it.